

Setting up National Handloom Financing and Development Corporation

1822. SHRI P. N. SUKUL:

DR. LOKESH CHANDRA:

With the Minister of COMMERCE be pleased to refer to the answer to Starred Question 245 given in the Rajya Sabha on the 27th July, 1982 and state whether the National Handloom Financing and Development Corporation has been set up?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL):
Not yet. Effective steps are being taken for the setting up of the Corporation early.

1823. [Transferred to the 5th November, 1982].

मध्य प्रदेश हस्तशिल्प कला निगम

1824. श्री राधा किरान मालवीय :
क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश के हस्तशिल्प कला निगम को केन्द्रीय सरकार तथा मध्य प्रदेश सरकार द्वारा प्रोत्साहन देने के लिए 1 जनवरी, 1981 से 30 अगस्त, 1982 तक कितनी-कितनी धनराशि अनुदान के रूप में दी गई है ;

(ख) उक्त निगम द्वारा अब तक कितना लाभ अर्जित किया गया है ; और

(ग) इस निगम के अध्यक्ष के आवास बतन, वाहन एवं यात्रा भत्तों पर कुल कितनी राशि खर्च की गई है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री शिवराज वो. पाटिल) : (क) मध्य प्रदेश के हस्तशिल्प निगम को केन्द्रीय सरकार द्वारा प्रोत्साहन देने के लिए 1 जनवरी, 1981 से 30 अगस्त, 1982 तक कोई धनराशि अनुदान के रूप में नहीं दी गई।

(ख) तथा (ग) चूंकि मध्य प्रदेश का हस्तशिल्प निगम राज्य के स्वामित्वाधीन एक सरकारी उपक्रम है, कोई जानकारी उपलब्ध नहीं है।

Export of Forest Products

1825. SHRI SURENDRA MOHAN:
Will the Minister of COMMERCE be pleased to state:

(a) what is the quantity of various items and articles of forest products, exported in 1980-81 and 1981-82 and the amount of foreign exchange earned;

(b) whether the profits mainly accrue to middle men such as contractors and stockists; and

(c) if so, whether Government propose to regulate the export of this industry by creating a separate corporation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL):

(a) Export statistics for forest products are not maintained separately.

(b) and (c) Do not arise.

Sale of Sasion Garment, from Indonesia

1826. SHRIMATI MONIKA DAS:
Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Taj Hotel, New Delhi had arranged a sale of Sasion garments from Indonesia recently;

(b) whether there was a banner "Strictly for foreign buyers only"; and

(c) if so, what are the reasons for the discrimination?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) to (c) It is understood that a display of some garments of Indonesian origin was organised by a private party at the Taj Hotel, New Delhi on 18th September, 1982. Neither the Government nor the Apparel, Export Promotion Council was in any manner connected with this display.